

ITEM NO.307

COURT NO.3

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).213/2013

STATE OF PUNJAB AND ORS

Appellant(s)

VERSUS

JAGJIT SINGH AND ORS

Respondent(s)

(With interim relief and office report)

WITH

S.L.P. (C)...CC No. 15616/2011

(With appln.(s) for c/delay in filing SLP and c/delay in refiling SLP and Office Report)

S.L.P. (C)...CC No. 16434/2011

(With appln.(s) for c/delay in filing SLP and c/delay in refiling SLP and interim relief)

SLP(C) No.37162/2012

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No.37164/2012

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No.37165/2012

(With appln.(s) for c/delay in filing SLP and Office Report)

C.A. No.211/2013

(With Office Report)

C.A. No.212/2013

(With Office Report)

C.A. No.214/2013

(With Office Report)

C.A. No.217/2013

(With Office Report)

C.A. No.218/2013

(With Office Report)

C.A. No.219/2013

(With Interim Relief and Office Report)

C.A. No.220/2013

(With Office Report)

C.A. No.221/2013

(With Office Report)

C.A. No.222/2013

(With Office Report)

C.A. No.223/2013

(With Office Report)

C.A. No.224/2013

(With appln.(s) for stay of contempt proceedings and Office Report)

C.A. No.225/2013

(With Office Report)

C.A. No.226/2013

(With Office Report)

C.A. No.227/2013  
(With Office Report)  
C.A. No.228/2013  
(With Office Report)  
C.A. No.229/2013  
(With appln.(s) for stay of contempt proceedings and Office Report)  
C.A. No. 230/2013  
(With Office Report)  
C.A. No.231/2013  
(With Office Report)  
C.A. No.232/2013  
(With Office Report)  
C.A. No.233/2013  
(With Office Report)  
C.A. No.234/2013  
(With Office Report)  
C.A. No.235/2013  
(With Office Report)  
C.A. No.236/2013  
(With Office Report)  
C.A. No.245/2013  
(With appln.(s) for permission to file rejoinder affidavit and Office Report)  
C.A. No.246/2013  
(With Office Report)  
C.A. No.247/2013  
(With Office Report)  
C.A. No.248/2013  
(With Office Report)  
C.A. No.249/2013  
(With Interim Relief and Office Report)  
C.A. No.257/2013  
(With Office Report)  
C.A. No.260/2013  
(With Office Report)  
C.A. No.262/2013  
(With Office Report)  
C.A. No.966/2013  
(With Office Report)  
C.A. No.2231/2013  
(With Office Report)  
C.A. No.2299/2013  
(With Office Report)  
C.A. No.2300/2013  
(With Office Report)  
C.A. No.2301/2013  
(With Office Report)  
C.A. No.2702/2013  
(With Office Report)  
C.A. No.7150/2013  
(With Office Report)  
C.A. No.8248/2013  
(With Office Report)



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Upon hearing the counsel the Court made the following

O R D E R

Further arguments of Mr. Rakesh Khanna, learned Additional Advocate General appearing on behalf of the State of Punjab heard.

The matter remained reserved as per order dated 16.04.2015.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(RENUKA SADANA)  
COURT MASTER